

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-51/1997/ 1194 /A

From :- Smti. Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Pratim Kumar Bora,  
Principal Judge,  
Family Court-I, Kamrup(M),  
Guwahati.

Dated Guwahati, the <sup>th</sup> 27 February, 2025.

Sub:- **Withdrawal of Casual leave.**

Ref:- Your letter No. FCG-6/24/83/25 dtd. 21.02.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **withdrawal of your casual leave on 21.02.2025**, has been granted.

Yours faithfully,

*Sd/-*

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-51/1997/ 1195 /A, dated , 27-02-25

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
JT. REGISTRAR (VIGILANCE)

*Guha*